

#### **Households proposed for incorporation into SHGs under NRLM**

770. SHRI MOINUL HASSAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details regarding number of households, Government has proposed to incorporate into Self Help Groups (SHGs) under the National Rural Livelihood Mission (NRLM); and

(b) the details of funds allocated by the Centre for the same, State-wise.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Under National Rural Livelihoods Mission (NRLM), every Below Poverty Line (BPL) rural households will be brought into the Self Help Group (SHG) net, in a time bound manner.

(b) The funds under National Rural Livelihoods Mission (NRLM) shall be released to the States/UTs only after the States/UTs fulfill the following necessary conditions:

- They have set up an independent Society at the State level as State Rural Livelihoods Mission (SRLM).
- Multi-disciplinary team of professionals is placed in the SRLM and professional staff is recruited at District and Sub-district level in the first phase districts.
- State poverty reduction action plan is formulated

States have already initiated preparatory activities for roll out of NRLM in the States/UTs.

#### **Deviation of MGNREGS wages across the States**

771. SHRI BALWINDER SINGH BHUNDER: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has since revised the rates of daily wages payable to workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) if so, the details thereof;

(c) whether it is a fact that new daily wages are different for various States where as the original wage under this scheme for the whole country @ 100/- was uniform; and

(d) if so, the reasons for deviation from the original uniform rates?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Yes, Sir. The Government has revised the wages for unskilled manual workers under Mahatma Gandhi NREGA by indexing the notified wage rate to the Consumer Price Index for agricultural labour.

(c) Since inception of Mahatma Gandhi NREGA, various States have had different wage rate under the Act.

(d) Does not arise in view of (c) above.

#### **PMGSY in Jharkhand**

772. MS. MABEL REBELLO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) how many villages of 250 habitations of tribes are yet to be connected under the Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) by when all the villages of Jharkhand would be having network of PMGSY roads;

(c) whether all the habitations are included in the core network of PMGSY; and

(d) if not, the reasons therefor and by when the scheme will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As per criteria laid down in the Pradhan Mantri Gram Sadak Yojana (PMGSY) programme guidelines for providing road connectivity to unconnected habitations in tribal (schedule V) areas, there are 1,970 habitations with population of 250-499 person which are yet to be provided connectivity under programme.

(b) to (d) The Core Network had been finalized in consultation with the State Government of Jharkhand. However, now the Government of Jharkhand has requested the Ministry for its revision.